#### Annexure-1

# AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONGWITH NOMINATION PAPER BEFORE THE RETURNING OFFICER

for election to Bihar State Legislative Assembly(Name of the House) For Jamalpur (166) constituuency

I Shailesh Kumar So/daughter/wife of Late Suresh kumar Singh (Ex M.L.A) age 53 years Resident of Pariya, PO+PS Bariarpur, Dist. Munger candidate at the above election, do here solemnly affirm and state on Oath as under:(Strike out whic hever not applicable)

(1) I am a candidate set up by JANTA DAL (U)(name of the poltical party )I/ am contesting as an Independent condidate.

(2) Details of PAN and status of filing Income tax return:-

Sl. No.	Name	Permanent Account Numbe (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income rax return (Rupees)
1.	Self	ANJPK8735E	2012-2013	Daile
2,	Spouse			Maria Maria
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3	747-		

3.(a) The following case(s) is/are pendiing against me in which cognizance has been taken by the court.

 East colony P.S No(Gr.No.1578/2005)-41/2005, cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act

(2) Jamalpur P.S.No. (Gr. No. 1582/2005-100/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act

(3) Jamalpur P.S.No. (Gr. No. 1584/2005-98/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act

(4) Muffasil P.S.No. (GR.No. 1902/10) 152/10

(1) Section of the Act and description of the offence for which cognizance taken- The cases have been lodged because hanging of poster & Flag.

20:2:N

21.5.17

3.(c) Details of appeals (S) application(s) for revision, etc.if any, field against above

order taking cognizance:- NONE

4. Cases in which i have been convicted by a court of law(other those referred to in Form- 26)

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL	
(b)	Name of the court(s), Case No. and Date(s) of order(s)	NIL	

#### DETAILS OF MOVABLE ASSET.

(Assets in joint indicating the extent of joint ownership will have to be given)

sl. description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughter Muska
1 Case in har	d Rs.20.000/-	Rs. 10.000			
(II) Deposit in Banks Financial Institution and Non Banking Financial Companie	Bariarpur A/C 2430/14 Rs. 7100	42703 Rs. 27.935		NIL	NIL

sl. description	Self	HARRIST CHARLES CALLED A CALLED	The state of the s	Dependent	Dependen
no		Name(s)	1 Name	2. Name	3. Name
		Nutan	Daughter	Son	Daughte
	the least training	Sinha	Swastika	Srivats	Muskan
(iii) Bonds debo re and shares companiess		NIL	NIL	NIL	NIL
(iv) Other financi	al(a) LIC Policy No.52049	8 SBI Life Po	LIC Sambri	LIC bearing	LICbearing
instruments,NS	298 Premium Rs 1459/- g yearly dated-28.03.96 (b) LIC bearing policy N 520316156 Premium Rs 3271/- dated-28.04.94 Yer (c) LIC bearing policy No 524964632 Premium Rs y 12.170/- dated-27.11.09  (d) LIC bearing policy No 522837090 12.779/-yearly dated- 28.12.05 e) LIC bearing policy No. 524451596 Rs21.334/-yed dated- 10.05.08  (f) SBI Life Pol.No. 44015063902, 95.000/- dated. 23.02.11. Yearly (g)ICICI bearing Policy N 14121027 Rs.15.000/-(ye 3 year) dated. 06.08.10  1. KBP bearing No. 22CE 447153 to447160 Rs. 10.000x8 =80.000 dat 20.07.10 2.KBP bearing No. 04CE 130961 to 130965 Rs. 10.000x5 =50.000 dat 17.03.10 3. K.B.P.bearing No.72B0 680481 to680496 5.000x16= 80.000 dat. 24.08.11	No.4402284 3309,95.000 0.31.03.11 (a) LIC Jeeva Deep policy r.No.5170872 40.000 one ti dat. 18.03.11	hi Plus Pol.N -517847573 50.000/-on time dt.26.3.1 n 77 me.	o. PolicyNo. 522849236 e94.745 one tin 27.06.06 Edu LIC Sambridh Plus, Poicy No 517347574 50.000/-one time.dt.26.3.1	PoicyNo. 524029653 ie 84.025/- c. 28.09.07

sl. desc	ription	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependen 3. Name Daughte Muskan
		4. KBP bearing No.71BC 340113 to.340115 5.000x3=15.000 dat. 11.11,10 5. KBP bearing No.25CE 544353 to.544360 10.000x8=80.000. dat. 11.11,10 6. KBP bearing No.67BC 600401 to.600406 5.000x6=30.000. dat. 18.05.09 7. KBP bearing No.21AB 177243 to.177247 10.000x5=50.000. dat. 18.05.09 8. KBP bearing No.67BC 598198 to.598200 5.000x3=15.000. dat. 18.05.09 9. KBP bearing No.51BC 283841 to.283854 5.000x14=70.000. dat. 31.03.08 0. KBP bearing No.58BC 472037 to.472050 5.000x14=70.000. dat. 28.06.08 11. KBP bearing No.46BC 713254 to.713273 5.000x20=1.00.000. dat. 05.04.08 12. KBP bearing No.70BC 111657 to.111666 5.000x10=50.000. dat. 06.01.10 13. KBP bearing No.70BC				

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
		14.KBP bearing No.36CE 193090 to 193100 10.000x5= 50.000 dat. 25.06.11 15.KBP bearing No.72B6 674020 to 674021 5.000x2= 10.000 dat. 25.06.11 16.KBP bearing No.25CE 544349to 544352 10.000x4= 40.000 dat. 11.11.10	c			
		In Sevenos-	LETT. 20		4 1	anii.

il. 10.	description		spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughter Muskan
	Motor Vehicle etails of make etc.	(a)Scarpio-BR-08P-3685 purchased-30June 2012 Rs. 10.66.777=00	indicated lineared and a second	He com		Dayler Dayler
(vi	i) Jewellery (give details of weight and values)	Chain-3 & Ring-5 Total weight-60 grams. Value-1.80.000/-	nts-220 Gran Rs.6.00.000		NIL ne	NIL
(vi	ii) Other Asse such as Values of claim/ interests		3	n no.	NIL	NIL
(i	x) Gross Total Value		Rs.8.31.93	5/- Rs.1.61.000	0/- Rs.1.44.74	5/-Rs.84.025/

## DETAILS OF IMMOVABLE ASSETS

(NOTE:- Properties in Joint ownership indicating the extent of joint ownership will alsohave to be indicated.

sl. no	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughter Muskan
	Land Location Survey No.(s) Extent(Total measurement	10 cow of Rs.90.000/- 8 Buffaloes Rs.1.75.000/- 2. Acres 91 Dec. which is of deponent as per his share but properties stand joily in the names of Shailesh Kumar and uncle Mukesh Kumar Singh and the total lands comes to 5 acres 82 dec. below.  Anchal -Kharagpur Mouz Behara Thana No. 17 Tau No1456 Khata- 87 Plot NoKhasra No. 188,185, 187,191,646,637 Area 3.4 Dec.and zamabandi No.2 Tauzi No1456, Khata 8: Plot-Khasra No611. Are 0.66 dec. Zamabandi No. 251, Tauzi No. 1456, Khata 93, Plot NoKhasra No644, Area 0.49.5 dec. Zamabandi No.291 Tauzi No.1456, Khata-89 Plaot NoKhasra No-639, Are 0.52.5dec.Zamabandi-29 Tauzi-1456,Khata-87 Khra No.646,637 Area-0.62 dec.Zamabandi No.633 Total Area-5.82.dec. Value	app.	NIL	NIL	NIL
		Plot-Khasra No611. Are 0.66 dec. Zamabandi No. 251, Tauzi No. 1456, Kha 93, Plot NoKhasra No 644, Area 0.49.5 dec. Zamabandi No.291 Tauz No.1456, Khata-89 Plaot NoKhasra No-639, Are 0.52.5dec.Zamabandi-29 Tauzi-1456,Khata-87 Kh ra No.646,637 Area-0.62 dec.Zamabandi No.633	a a a a a a a a a a a a a a a a a a a			

sl	description	Self	spouse(s)	Dependent	Dependent	
10.	description		Name(s) Nutan Sinha	1 Name Daughter Swastika	2. Name Son Srivats	3. Name Daughter Muskan
		In the name of sures kr. singh s/o sivhad singh.29.54 dis.moz Barhi,thana351,tazi 1351,value 07.00.00	sh in a 00(Sold)		Solvery.	-123
ii)	Location(S) Survey Numner(s) Extent (Total measurement Current Market Value.	Shailesh Kumar, Tozi No	in the Name of Nut Sinha Tozi No.50' Khata-43;Thana- Plot- 439 Value- 5.61.000 Dated-09.1 I1 (b)Land purched 1266 sq.fit.in the Nootan sinha,Tozi No.16807,khata- 130,khasra No.314	tan 70; 33; NIL 01.13 mame	NIL	NIL
ii)	al and residential) in Location(s) survey Number(s) Extent Total measurement	property.My share in 2kh.Rs.5.00.000/-a	t is ipp.			
		11). ancestral House anding on village in Mouza Paria, Touzi- 445, Jamabandi No 17, Thana-91, in the name of Savitri devi Mother of deponent and Deponent has his interest beaing	NIL	NIL	NIL	NIL
		Ancestral Properties the value of the lan is Rs. 6.00.000 app (III) 38x40 feet Sid of the House app. Rs. 5.00.000/-	or.			eur menc-
(iv)	House/Appartments etc.Location(s) survey number(s)Extent Current Market Value	NIL	NIL	NIL	NIL	NIL

sl. description no	Self	spouse(s) Name(s) Nutan	Dependent 1 Name Daughter	Dependent 2. Name Son	3. Name Daughte
	(a)Land was alloted to the father of the deponent by Bihar Sansad Awam Vidh	1	Swastika	Srivats	Muskan
	an Mandaliya Sadasya Grih Nirman sahyog Samit Limited in which certai amount was taken in loan ane has been invested for construction also by the deponent the details of property is mouza Khasz pura thana Fulwari survey thana no. 11, sub Plot No. 1, measuring 2405 sft. Value Rs. 9.00.000/-	in the	NIL	NIL	NIL
(VI)Total of curen Market value of (i) to ((v)	Rs. 48.39.000/-	Rs.32.61.000			

(6)I give here in below the details of any liabilities overdue to public financial institutions and government dues.

SL No,	Description	Name and addresses of Bank Financial Institutions (s) department ((s)	Amount Outstanding As on
(a)	(i) Loans from Bank	UCO Bank Bariyarpur KCC Bearing No 05670500200010 Rs 82.600/- S.B.I Rampur Kala branch Bariarpur K.C.C bearia No.32812971643 Rs. 97.00 S.B.I.Rampur Kala Branch Bariarpur in the Name of Nootan Sinha w/o shailesh Kuma K.C.C bearing no.32812936788 Rs.97.000 S.B.I Vidhan Mandal Car Loan Rs.5.00.000	on 15.02.14 0/-Rs.101358/- on 15.02.14 or 0/- Rs.101873/- 0/- Rs.5.00.000/-
179	(ii) Loans from Financial (iii) Government Dues	Institutions NIL NIL	NIL NIL

	Description	Name and addresses of Bank Financial Institutions(s) department(s)	Amount Outstanding As on
No, of Bank Institution department (ii) Loan from Bank Rs.7.85.831/-  (iii) Gocernment dues NIL  (iii) Gocernment dues NIL  (iii) Gocernment dues NIL  (a) dues to department dealing with government accommodation  (b)Dues to department dealig with supply water NIL  (c)Dues to department dealig with telephne NIL  (d)Dues to department dealing with government transport including Aircraft and helicopters.  (e)Other dues, if any NIL  (b) (i) Income Tax including surcharge also indicate the assessment year upto which NIL		Rs.7.85.831/-	Rs.7.85.831/-
		NIL	NIL
	(iii) Gocernment dues	NIL	NIL
	(a) dues to departmeant dealing with government	NIL	NIL
	dealig with supply water	NIL	NIL
		NIL	NIL
184	(d)Dues to department dealing with government transport including Aircraft		NIL
	(e)Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge also indicate the		NIL
	(ii) Wealth Tax( Also indicate the assessment year upto which wealth Tax return filed)	NIL	NIL
	(iii)Sales Tax(only in case o	f	NIII
	proprietary Business) (iv) Property Tax	NIL NIL	NIL NIL
(7)	Details Profession or Occupati (a) Self (b) spouse	111000	

(8) My educational qualifications are as under:(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)

(Name of school/ university and the year in which the course was completed should also given)

SL.	Exam.	Year	Board/ university
1.	Matriculatin	1977	Philip High School Bariyarpur, Munger
2.	Intermediate	1980	Sahibgang College, Sahibgang Bhagalpur university
3.	Bachelor of Arts	1982	Sahibgang College, Sahibgang Bhagalpur university
4.	Master of Arts	1984	R.D.&D.J. College; Munger (Bhagalpur University)
(9)	ABSTRACT OF	ГНЕ ДЕТА	ILS GIVEN IN(I) TO(8)
1	Name of the candidate		Shailesh Kumar
2.	Full postal address		Vill Pariya,P.O- Bariarpur, Dist Munger
3.	Number and Name of the con stituency and state		166, JAMALPUR, CONSTITUENCY, BIHAR
4.	Name of the Political Party which set up the candidate		JANTA DAL (U)
5.	(a)Number of cases in which conviction order passed(other than those reffered to in Form26		NIL

### VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, and no p art of it is false and nothing materials been concealed there from.

Verified

This the february day of 25

2014

DEPONENT